

**STATEMENT SHOWING THE DISTRICT-WISE INSTITUTION, DISPOSAL AND PENDENCY OF COMMERCIAL CASES
IN THE STATE OF TELANGANA AS ON 30/11/2025**

Sl. No.	Name of the District	No. of cases pending as on 01/11/2025	No. of cases Instituted (during the month)	Total cases pending as on 30/11/2025	No. of cases disposed (during the month)	Average No. of days taken to decide the case
1	HYDERABAD	933	20	941	12	324 days
2	RANGA REDDY	281	17	283	15	821 days
	TOTAL	1214	37	1224	27	

NOTE: i) City Civil Courts Unit - In Institution = Actual Institution - 20 cases; In Disposal = Actual Disposal - 12 cases; ii) Ranga Reddy District - In Institution = Actual Institution - 17 cases; In Disposal = Actual Disposal - 15 cases